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per tonne and the reasonableness of this price is under examination. The cost price will also then become known.

## Small Scale Industry in Punjab

295. Shri Daljit Singh: Will the ., Minister of Industry be pleased to state:

(a) whether it is a fact that the Punjab Government have approached the Central Government regarding the set-back to the Small Scale Units owing to the shortage of raw material like pig iron, hard coke, sheets, wire and non-ferrous metals; and

(b) if so, the decision taken by the Central Government to help the Small Scale Industry in the Punjab State?

The Minister of Industry (Shri Kanungo): (a) Yes Sir.

(b) The matter is under consideration in consultation with the different Departments concerned.

## बरेली में ग्रौजारों का कारखाना

२९६. श्री भक्त दर्शनः क्या इस्पात ग्रौर भारी उद्योग मंत्री २६ ग्रप्रैल, १९६३ के ग्रतारांकित प्रश्न संख्या २३९६ के उत्तर के सम्बन्ध में यह बताने की क्रमा करेंगें कि :

(क) बंरेली में ग्रौजारों का जो कारखाना स्थापित किया जा रहा है, उसकी स्थापना किस कम्पनी के द्वारा की जा रही है : ग्रौर

(ख) उस कारखाने की स्थापना में मब तक क्या प्रगति हई है ?

इस्पात झौर भारी उद्योग मंत्री (श्वी चि• सुब्रह्मण्यम) : (क) सर्वश्री मार० मार० इंजीनियरिंग कम्पनी ।

(ख) भावेदक कम्पनी नै योजना को र्यान्वित करने के लिए भ्रपेक्षित मणीनरी

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> के मायात हेतू आवेदन-पत्र दिया है,ें जो सरकार के विचाराधीन है ।

12 hrs.

## OBITUARY REFERENCE

Mr. Deputy-Speaker: I have to inform the House of the sad demise of Shri M. Sri Ranga Rao who passed away on the 14th July, 1963, at Antargaon, Andhra Pradesh, at the age of 45.

Shri Ranga Rao was a Member of the Second Lok Sabha during the years 1957 to 1962.

We deeply mourn the loss of this. friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

The House then stood in silence for a short while.

**RE: CALLING ATTENTION NOTICE** AND MOTION FOR ADJOURNMENT

Mr. Deputy-Speaker: We will now take up the Calling Attention Notice of Shri P. R. Patel.

Shri S. M. Banerjee (Kanpur): Sir, I have to make a submission on the Calling Attention Notice.

Mr. Deputy-Speaker: Let it come up before the House first. Then he can make his submission

Shri S. M. Banerjee: I would only submit that this is a matter in which all the States are interested. Will the Minister kindly give some indication as to the quota cut in U.P. . . .

Mr. Deputy-Speaker: We do not know what the Minister is going to say? Why should he presume things? Why is he in such a hurry? Now,